

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JODHPUR BENCH, JODHPUR**

Original Application No. 302/2013  
With MA Nos.290/00310/14 and 290/00423/14

Jodhpur, this the 13<sup>th</sup> day of July, 2016

**CORAM**

**Hon'ble Dr. Murtaza Ali, Judicial Member  
Hon'ble Ms. Praveen Mahajan, Administrative Member**

Nawal Ram Meghwal s/o Shri Jeewaji, aged 58 years, r/o 4/988, Pahada, University Road, Udaipur, at present employed on the post of SPM Main Post Office (Mukhya Dak Ghar), HSG-I, Salumber Distt. Udaipur.

.....Applicant

By Advocate: Mr. J.K.Mishra

Versus

1. Union of India through Secretary to the Govt. of India, Department of Posts, Ministry of Communications and IT, Dak Bhawan, Sansasd Marg, New Delhi- 11-0 001.
2. Chief Post Master General, Rajasthan Circle, Jaipur- 302007.
3. Senior Superintendent of Post Offices, Udaipur.

.....Respondents

By Advocate : Mr Nimesh Suthar, proxy counsel for Mr. B.L.Bishnoi

**ORDER (ORAL)**

The learned counsel for the applicant submitted that he has filed this OA against the reversion order and since the applicant has already retired, therefore, the OA has become infructuous

2. Accordingly, the OA is dismissed as having become infructuous.

3. In view of dismissal of OA, no order is required to be passed in MA No.290/310/2014 and 290/00423/2014.

*Praveen Mahajan*  
PRAVEEN MAHAJAN  
Administrative Member

*Murtaza Ali*  
(DR. MURTAZA ALI)  
Judicial Member